

(2023) 10 MAD CK 0062

Madras High Court (Madurai Bench)

Case No: Criminal Original Petition (MD) No. 18167 Of 2023

A.Anis @ Anish

APPELLANT

Vs

State

RESPONDENT

Date of Decision: Oct. 11, 2023

Acts Referred:

Indian Penal Code, 1860 " Section 147, 148, 229A, 294(b), 307, 353, 506(ii)#Tamil Nadu
Property (Prevention Of Damage And Loss) Act, 1992" Section 3(1)

Citation: (2023) 10 MAD CK 0062

Hon'ble Judges: V. Sivagnanam, J

Bench: Single Bench

Advocate: Dhilipanpandian R.L, R.M.S.Sethuraman

Judgement